

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P. No. 2337 of 2020**  
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Kumud Ranjan Singh ..... Petitioner  
-- Versus --  
The State of Jharkhand ..... Opposite Party

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner :- Mr. Anish Kumar Mishra, Advocate  
For the State :- APP  
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**5/06.09.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Surviving defects are ignored.

Let this matter appear for admission on the next Monday

[13.09.2021].

**( Sanjay Kumar Dwivedi, J)**

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